

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.3137
TO BE ANSWERED ON 19TH MARCH, 2025

PDS IN MAHARASHTRA

†3137. SHRI BALYA MAMA SURESH GOPINATH MHATRE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number and the details of complaints registered for ration distribution under the Public Distribution System (PDS) in each district of Maharashtra along with the action taken thereon;
- (b) the total number of Fair Price Shops (FPSs) in Maharashtra;
- (c) whether the Government proposes to open new FPSs and if so, the details thereof;
- (d) whether the One Nation One Ration Card scheme has been successfully implemented in Maharashtra;
- (e) if so, the details and the number of beneficiaries under the said scheme, district-wise; and
- (f) the details of the technical improvements made to ensure transparency in foodgrain distribution under PDS in Maharashtra?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to (b): The Targeted Public Distribution System (TPDS) is governed under National Food Security Act (NFSA), 2013 and it is operated under the joint responsibility of the Central and the State/Union Territory (UT) Governments. The operational responsibilities for allocation of foodgrains within the States/ UTs, identification of eligible beneficiaries, issuance of ration cards to them, distribution of food grains to the eligible beneficiaries under TPDS, issuance of license to the Fair Price Shop dealers, supervision over and monitoring of functioning of Fair Price Shops (FPSs) etc. rest with the concerned State/UT Governments.

As and when complaints relating to TPDS, are received in this Department from any source, they are sent to the concerned State/UT Government for inquiry and appropriate action.

As per the Government of Maharashtra, 3575 complaints were disposed off out of the near about 3791 complaints received and there are 51573 FPS in the State.

(c): No new FPS are proposed to open in Maharashtra. But as the State's Policy, new FPSs are sanctioned after surrender and cancellation of existing FPSs after following due process.

(d) to (e): One Nation One Ration Card (ONORC) is implemented in Maharashtra w.e.f. 01st January, 2020. Under ONORC, average 12 Lakh Ration Card holders within the State are lifting foodgrains in a month. Further, 1,13,718 Ration Card holders from Maharashtra have lifted grains in other States and 13,64,850 Ration Card holders from other States have lifted grains in Maharashtra from January, 2020 to February 2025.

(f): The State has undertaken the end-to-end computerization of the PDS to eradicate malpractices from National Food Security Act Scheme and distribution of PDS commodities by authenticating biometric identity of beneficiary. Eligible beneficiaries are informed through SMS about their foodgrains entitlements.
